

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**Record of Proceedings**

**PETITION No. 11/2010**

Sub: Miscellaneous petition seeking intervention of the Commission under Regulation 12 "Power to remove difficulties" and Regulation 13 "Power to Relax " of the CERC (Terms and Conditions of Tariff) Regulations, 2004 on the issue of payment of O & M charges to by Power Grid for the 400 K v bays erected by the Power grid at Board`s Almathi sub-station and maintained by Tamil Nadu Electricity Board at Alamathi sub-station from the date of the commercial operation.

Date of hearing : 23.3.2010

Coram : Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member

Petitioner : Tamil Nadu Electricity Board, Chennai

Respondents : Power Grid Corporation of India Ltd. & Others

Parties present : Shri S.B Balaguru, TNEB  
Ms. Geetha, TNEB

Heard the representative of the petitioner.

2. The Commission directed the petitioner to explain provision of the law under which the petition was filed.

3. Subject to above, the Commission adjourned the hearing. Petition will be listed in the third week of April 2010.

Sd/-  
(T. Rout)  
Joint Chief (Law)